

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001083/2021	SERA @ SAMSTAR KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /616 /2020 () //
2	BLAPL/0001084/2021	LAXMIDHAR SENAPATI @ LAKHIA VS STATE OF ODISHA	SURYA MARAYAN MISHRA VS	GOP /276 /2020 () //
3	BLAPL/0001085/2021	SABITRI PANDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	//0 () //
4	BLAPL/0001086/2021	BANTI @ HIMANSHU SATHUA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /6 /2021 () //
5	BLAPL/0001087/2021	SUBRAT NAIK @ SUBRAT KUMAR NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /243 /2020 () //
6	BLAPL/0001088/2021	JITENDRA KHILAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	PALLAHARA /234 /2020 () //
7	BLAPL/0001089/2021	SANTOSH PATRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /69 /2020 () //
8	BLAPL/0001090/2021	DILLIP SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /166 /2020 () //
9	BLAPL/0001091/2021	SUDHANSU SEKHAR @ PINKU MOHAPATRA VS STATE OF ODISHA	B.S.DASPARIDA VS	JAJPUR SADAR /261 /2020 () //
10	BLAPL/0001092/2021	KUNA KUMBHAR VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	DUNGURIPALI /226 /2020 () //
11	BLAPL/0001093/2021	CHINMAY PRAKASH MOHANTY @ BAPI VS STATE OF ODISHA	B.S.DASPARIDA VS	SIMULIA /7 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0001094/2021	SRIKANTA PRADHAN @ BADAPUA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BONTH /7 /2021 () //
13	BLAPL/0001095/2021	PAPUNI @ KAILASH KARUA @ KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	SIBASARAN MOHANTY VS	CHOUDWAR /592 /2020 () //
14	BLAPL/0001096/2021	SUMANTA KUMAR PAL VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	CHANDUA /8 /2021 () //
15	BLAPL/0001097/2021	GUNA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MUNIGUDA /12 /2021 () //
16	BLAPL/0001098/2021	SANKAR @ SURESH KISKU VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	SAHADEV KHUNTA /264 /2020 () //
17	BLAPL/0001099/2021	MANISH GARUD VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /11 /2021 () //
18	BLAPL/0001100/2021	JOGENDRA SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /166 /2020 () //
19	BLAPL/0001101/2021	NIRAJ THAKUR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /145 /2019 () //
20	BLAPL/0001102/2021	SIBA NAYAK VS STATE OF ODISHA	ASIT KU JENA VS	CHOUDWAR /594 /2020 () //
21	BLAPL/0001103/2021	SAMEER KUMAR NAYAK VS STATE OF ODISHA	ASIT KU JENA VS	CHOUDWAR /594 /2020 () //
22	BLAPL/0001104/2021	BAPI KUMAR BINDHANI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	AIRPORT /44 /2020 () //
23	BLAPL/0001105/2021	BALIA @ LAXMIDHAR BHAKTA	AMIT PRASAD BOSE	CHANDUA /60 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001106/2021	PABITRA PANDA	BISHNU PRASAD PRADHAN	TOMANDO /17 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001107/2021	PRABHAKAR @ PRABHA MALI	MANORANJAN PADHY	PAPADAHANDI /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001108/2021	SIBANANDA PRADHAN	MANORANJAN PADHY	SEMILLIGUDA /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001109/2021	SUBHASH CH. JATA	ASIT KU JENA	JENAPUR /207 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001110/2021	SK. BASAR ALLI	ASIT KU JENA	DHARMASALA /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001111/2021	NARESH MALLICK	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /373 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001112/2021	TUBUL @ ASIT DASH	BHABANI SANKAR MISHRA	KUAKHIA /298 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001113/2021	DURYODHAN PATEL	JAGABANDHU SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001114/2021	BIDESI NAYAK	PRANAYA SAHOO	BADSAHI /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001115/2021	ABHAI @ ABHIJIT MANDAL	BISWORANJAN SWAIN	MARINE PS AT JAMBO /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001116/2021	ROCKY @ MUNA DEHURY	ARUN KUMAR DAS (1)	CHOUDWAR /393 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0001117/2021	STATE OF ODISHA JAGA @ JAGANNATH SAHU VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /244 /2020 ()
36	BLAPL/0001118/2021	STATE OF ODISHA SUSHANTA @ SUSANT BIBHAR VS	JAGANNATH KAMILA VS	// PUINTALA /237 /2020 ()
37	BLAPL/0001119/2021	STATE OF ODISHA SAMIR SETHI @ SAMIRA SETHY VS	ALOK KUMAR PANDA VS	// HINJILI (ASKA) /267 /2020 ()
38	BLAPL/0001120/2021	STATE OF ODISHA DHUKUNA @NIMAI CHARAN BEHERA VS	RANJIT MOHANTY VS	// PATTAMUNDAI /362 /2020 ()
39	BLAPL/0001121/2021	STATE OF ODISHA DOLIA @ BHASKAR JENA VS	BIJAY KUMAR MOHANTY VS	// JAJPUR TOWN /248 /2020 ()
40	BLAPL/0001122/2021	STATE OF ODISHA RASHMI RANJAN BEHERA VS	SANJIB KUMAR BHANJADEO VS	// PHULBANI TOWN /194 /2018 ()
41	BLAPL/0001123/2021	STATE OF ODISHA SESADEV BAG @ SHESADEBA BAG @ KHALI JAGANNATH KAMILA VS	JAGANNATH KAMILA VS	// PUINTALA /237 /2020 ()
42	BLAPL/0001124/2021	STATE OF ODISHA DAKA JENA @ AJAYA JENA VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /123 /2012 ()
43	BLAPL/0001125/2021	STATE OF ODISHA BIKU @ KRUTIBASH PAIKRAY VS	MANAS CHAND VS	// NIRAKARPUR /5 /2018 ()
44	BLAPL/0001126/2021	STATE OF ODISHA DAYANIDHI SAHOO VS	PRADIPTA BEURA VS	// TIGIRIA /5 /2021 ()
45	BLAPL/0001127/2021	STATE OF ODISHA MADHUSUDAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// TIGIRIA /5 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0001128/2021	HYDER ALI VS STATE OF ODISHA	CHANDRALEKHA RAY VS	ANGUL TOWN /925 /2020 0 //
47	BLAPL/0001129/2021	HYDER ALLI VS STATE OF ODISHA	CHANDRALEKHA RAY VS	ANGUL TOWN /922 /2020 0 //
48	CMP/0000074/2021	STATE OF ODISHA VS LAXMI PRASAD KAR	ADDL. GOVT. VS	// 0 //
49	CONTC/0000929/2021	PRAVATI DAS VS CHARAN SINGH MINA	ADV VS	// 0 //
50	CONTC/0000930/2021	PRAHALLAD MISHRA VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
51	CONTC/0000931/2021	RAMESH PRASAD SINGH VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
52	CONTC/0000932/2021	BANAJABASINI MOHAPATRA VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
53	CONTC/0000933/2021	BIJAYALAXMI MOHANTY VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
54	CONTC/0000934/2021	BENU CHARAN DAS VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
55	CONTC/0000935/2021	BATAKRISHNA DAS VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
56	CONTC/0000936/2021	KAILASH CHANDRA NAYAK VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// 0 //
57	CONTC/0000937/2021	BIRANCHI NARAYAN NAYAK	HEMANTA KUMAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
58	CONTC/0000938/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. NITYANANDA PANI	HEMANTA KUMAR ROUT	//
		VS	VS	0
59	CONTC/0000939/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. AKSHAYA KUMAR NAYAK	HEMANTA KUMAR ROUT	//
		VS	VS	0
60	CONTC/0000940/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. KHIROD KUMAR ROUT	HEMANTA KUMAR ROUT	//
		VS	VS	0
61	CONTC/0000941/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. BAISHNAB CHARAN DAS	HEMANTA KUMAR ROUT	//
		VS	VS	0
62	CONTC/0000942/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. KSHIROD CHANDRA SINGH	HEMANTA KUMAR ROUT	//
		VS	VS	0
63	CONTC/0000943/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. PRAFULLA CHANDRA BARIK	HEMANTA KUMAR ROUT	//
		VS	VS	0
64	CONTC/0000944/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. CHANDRASEKHAR SENAPATI	HEMANTA KUMAR ROUT	//
		VS	VS	0
65	CONTC/0000945/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. SARAT CHANDRA DHAL	HEMANTA KUMAR ROUT	//
		VS	VS	0
66	CONTC/0000946/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. BENUDHAR DASH	HEMANTA KUMAR ROUT	//
		VS	VS	0
67	CONTC/0000947/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. UMAKANTA ROURAY	HEMANTA KUMAR ROUT	//
		VS	VS	0
68	CONTC/0000948/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. SANDHYARANI DEVI	HEMANTA KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CONTC/0000949/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. SARBESWAR JENA VS	HEMANTA KUMAR ROUT VS	// // 0
70	CONTC/0000950/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. MUKTA KUMARI SWAIN VS	HEMANTA KUMAR ROUT VS	// // 0
71	CONTC/0000951/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. ABHAYA KUMAR NAYAK VS	HEMANTA KUMAR ROUT VS	// // 0
72	CONTC/0000952/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. GAJENDRA NATH SAHOO VS	ADV VS	// // 0
73	CONTC/0000953/2021	SASWAT MISHRA JATINDRA MOHAN DAS VS	ADV VS	// // 0
74	CONTC/0000954/2021	SATYABRATA SAHU KSHYANAPRAVA PARHI VS	ADV VS	// // 0
75	CONTC/0000955/2021	VISHAL KUMAR DEV PURNA CHANDRA MOHANTA VS	ADV VS	// // 0
76	CONTC/0000956/2021	SATYABRATA SAHU SANTANA HOTA VS	ADV VS	// // 0
77	CONTC/0000957/2021	SATYABRATA SAHU GOURANGA CHARAN SWAIN @ GOURANGA SWAIN VS	ADV VS	// // 0
78	CONTC/0000958/2021	SASWAT MISHRA, I.A.S. MEENA KUMARI PATRA VS	ADV. VS	// // 0
79	CONTC/0000959/2021	SATYABRATA SAHU OM PRAKASH KUMBHAR VS ANANDA PANDA	ADV VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0000960/2021	LAXMIDHAR BHUJABAL VS SAMARTH VERMA	ADV VS	// 0 //
81	CONTC/0000961/2021	DR.SIBA PRASADA PANIGRAHI VS DR. PRAMOD KU.MEHENDRA	ADV. VS	// 0 //
82	CONTC/0000962/2021	UMAKANTA MOHAPATRA VS DR. SOURAV GARG	ADV. VS	// 0 //
83	CONTC/0000963/2021	KISHORE SETHI VS SAMARTH VERMA	ADV. VS	// 0 //
84	CONTC/0000964/2021	PRASANT KUMAR NAYAK VS SAMARTH VERMA	ADV VS	// 0 //
85	CONTC/0000965/2021	SUDHIR KUMAR PALATASINGH VS SAMARTH VERMA	ADV. VS	// 0 //
86	CONTC/0000966/2021	PRAKASH SAHOO VS SAMARTH VERMA	ADV VS	// 0 //
87	CONTC/0000967/2021	KAILASH PRADHAN VS SAMARTH VERMA	ADV VS	// 0 //
88	CONTC/0000968/2021	ASHOK KUMAR SETHI VS SAMARTH VERMA	ADV VS	// 0 //
89	CONTC/0000969/2021	BAISHALI SAHOO VS SAMARTH VERMA	ADV VS	// 0 //
90	CONTC/0000970/2021	SANDHYARANI SAHOO VS SAMARTH VERMA	ADV. VS	// 0 //
91	CONTC/0000971/2021	RAJENDRA KUMAR SENAPATI	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
92	CONTC/0000972/2021	SATYABRATA SAHU CHITRA ADITYA	ADV.	//
		VS	VS	0
93	CONTC/0000973/2021	SATYABRATA SAHU GOBINDA CHANDRA DAS	ADV	//
		VS	VS	0
94	CONTC/0000974/2021	RAMASIS HAZARA GIRISH CHANDRA PRADHAN	ADV	//
		VS	VS	0
95	CONTC/0000975/2021	RAMASIS HAZARA NARASINGH CHARAN BARIK	ADV	//
		VS	VS	0
96	CONTC/0000976/2021	RAMASIS HAZARA SHYAM SUNDAR MOHARANA	ADV	//
		VS	VS	0
97	CONTC/0000977/2021	RAMASIS HAZARA RABINDRA PADHEE	ADV	//
		VS	VS	0
98	CONTC/0000978/2021	RAMASIS HAZARA PURNA CHANDRA CHANDA	ADV	//
		VS	VS	0
99	CONTC/0000979/2021	SUJATA PRIYADARSHINI PANDA BIBHUTI BHUSAN BISWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
100	CONTC/0000980/2021	SHIDHARTH SHANKAR SAHOO SUNIL KUMAR MOHANTA	BIDESH RANJAN BEHERA	//
		VS	VS	0
101	CONTC/0000981/2021	RATANLAL MUNDA ANADI CHARAN DALAI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
102	CONTC/0000982/2021	DR. KRISHAN KUMAR SABITRI PANDA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CONTC/0000983/2021	SASWAT KUMAR MISHRA PARSURAM KARUAN VS	ADV VS	// // ()
104	CONTC/0000984/2021	RAJENDRA KUMAR PATTNAIK PARSURAM KARUAN VS	ADV VS	// // ()
105	CONTC/0000985/2021	RAJENDRA KUMAR PATTNAIK KUNI SENAPATI VS	AMBIKA PRASAD RAY VS	// // ()
106	CONTC/0000986/2021	ACP, ZONE IV JASMINE PATTNAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
107	CONTC/0000987/2021	SASWAT KUMAR MISHRA NABA KISHORE DAS VS	ADV VS	// // ()
108	CRLA/0000082/2021	SOURAV GARG SAISABA BHOI VS	GOKULANANDA SAHU VS	// // ()
109	CRLA/0000083/2021	STATE OF ODISHA KARMA SINGH VS	GYANASWAR SATPATHY VS	// // ()
110	CRLA/0000084/2021	STATE OF ODISHA SK. ARFAN ALI @ SK. IRFAN ALLI VS	TARA PRASAD MOHAPATRA VS	// // ()
111	CRLA/0000085/2021	STATE OF ODISHA TESHAN KHAN VS	SATYA RANJAN MULIA VS	// // ()
112	CRLMA/0000041/2021	STATE OF ODISHA SIBA KARUA @ PUTU VS	ADV VS	// // ()
113	CRLMC/0000216/2021	STATE OF ODISHA BAGA @ HITESH BEHERA @ HITESH KU.BEHERA VS	SOURA CHANDRA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CRLMC/0000217/2021	LIBERTY HOUSE PTE. LTD. VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	PRANAYA KUMAR DASH VS	// ()
115	CRLMC/0000218/2021	KULAMANI MOHANTY @ FELU VS STATE OF ODISHA	GOPINATH SETHI VS	// ()
116	CRLMC/0000219/2021	JIBA BIKASH PARISAD VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHANDAPARA /168 /2020 ()
117	CRLMC/0000220/2021	JIBA BIKASH PARISAD VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHANDAPARA /168 /2020 ()
118	CRLMC/0000221/2021	TAPAN KU.LENKA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	DEOGARH /34 /2020 ()
119	CRLMC/0000222/2021	RANJIT MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	KALIMELA /105 /2020 ()
120	CRLMC/0000223/2021	RAJU @ RAJ KISHORE JENA VS STATE OF ORISSA	SAROJ KUMAR PADHI VS	PIPLI /253 /2019 ()
121	CRLMC/0000224/2021	ASHOK KU.PADHI VS STATE OF ORISSA	BISWARANJAN MAHARATHA VS	// ()
122	CRLMC/0000225/2021	BIPRA CHARAN PATNAIK VS PADMA CHARAN PATNAIK	SURYAKANTA DWIBEDI VS	// ()
123	CRLMC/0000226/2021	CHAITANYA DALAI VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// ()
124	CRLMC/0000227/2021	SK. RAJA VS STATE OF ORISSA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /9 /2020 ()
125	CRLMC/0000228/2021	KALI PR.MISHRA	MANAS CHAND	EOW,BHUBANESWAR /7 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
126	CRLMC/0000229/2021	STATE OF ORISSA BASANTA MALLIK	SAILABALA JENA	// /33 /2019
		VS	VS	()
127	CRLMC/0000230/2021	STATE OF ODISHA ABUZAR HASHMI	ANAMA CHARAN PANDA	// PLANTSITE /58 /2017
		VS	VS	()
128	CRLMC/0000231/2021	STATE OF ODISHA DUKHISHYAM BEHERA	PRAJNA SARITA MOHANTY	// DHANUPALI /201 /2012
		VS	VS	()
129	CRLMC/0000232/2021	STATE OF ORISSA BAILOCHAN PUHAN	SMRUTI RANJAN MOHAPATRA	// BALASORE VIGILANCE /18 /2020
		VS	VS	()
130	CRLMC/0000233/2021	STATE OF ORISSA (VIG.) SANJIB KU.PADIARY @ SANJIB PADIARY	ACHYUTANANDA PATTNAIK	// NANDIPADA /171 /2020
		VS	VS	()
131	CRLMP/0000266/2021	STATE OF ODISHA BIJAYALAXMI SWAIN	SANGRAM RATH	// / /0
		VS	VS	()
132	CRLMP/0000267/2021	STATE OF ODISHA SURESH CHANDRA PATI	ASHOK KUMAR MOHANTI	// / /0
		VS	VS	()
133	CRLMP/0000268/2021	STATE OF ODISHA DR.SUNIL KUMAR RATH		// / /0
		VS	VS	()
134	CRLMP/0000269/2021	STATE OF ODISHA BANAMALI PRDAHAN	SURYA KANTA PRADHAN	// / /0
		VS	VS	()
135	CRLMP/0000270/2021	STATE OF ODISHA SUBHRAKANTI NAYAK	SURESH KUMAR PANDA	// / /0
		VS	VS	()
136	CRLMP/0000271/2021	STATE OF ODISHA SANGHAMITRA BEHERA	SURESH KUMAR PANDA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMP/0000272/2021	STATE OF ODISHA SANTOSH PASWAN VS	SURESH KUMAR PANDA VS	// / /0 ()
138	CRLMP/0000273/2021	STATE OF ODISHA LAXMI BEHERA VS	JAYADEBA BEHERA VS	// / /0 ()
139	CRLREV/0000054/2021	STATE OF ODISHA DURGA PRASAD TANDI VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /8 /2020 ()
140	MACA/0000073/2021	STATE OF ODISHA BENGA PARIDA VS	SATYABHUSAN DAS VS	// / ()
141	MACA/0000074/2021	KALANDI CHARAN DAS CHHABILATA PANDA VS	PRADEEP KUMAR MISHRA VS	// / ()
142	MACA/0000075/2021	GOURI SANKAR MOHAPATRA THE DIVISIONAL MANAGER, M/S. NATIONAL PRASANNKUMAR MAHALI VS	PRASANNKUMAR MAHALI VS	// / ()
143	MACA/0000076/2021	ANUSHAYA@ANASUYA BISWAL ALEKHA CHANDRA SWAIN VS	AMIT PRASAD BOSE VS	// / ()
144	MACA/0000077/2021	ORIENTAL INSURANCE CO. LTD. THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. VS	SUMANTA K. SAHOO (1) VS	// / ()
145	TRP(C)/0000040/2021	JAGYNASENI NAIK MONALISA DAS VS	MANOJ KUMAR MALLICK VS	// / ()
146	TRP(C)/0000041/2021	SUMANTA PARIDA NISHA MOHARANA VS	SUSANTA KUMAR PRADHAN (2) VS	// / ()
147	TRPCRL/0000011/2021	KUNTALA OJHA RAKESH SAHOO VS	ACHYUTANANDA PATTANAİK VS	// KHURDA P.S. /43 /2017 ()
		MONITA SAHOO		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WA/0000145/2021	KSHIROD KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
149	WA/0000146/2021	BALARAM PAIKA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
150	WA/0000147/2021	UMASANKAR JENA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
151	WA/0000148/2021	RAJIB KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
152	WA/0000149/2021	PRAKASH KU.PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
153	WA/0000150/2021	STATE OF ODISHA VS AUROBINDA TRIPATHY	A.G.A. (SHAKTI PRASAD PANDA) VS	// 0 //
154	WA/0000151/2021	STATE OF ODISHA VS IDRIS ALI KHAN	SHAKTI PRASAD PANDA (A.G.A.) VS	// 0 //
155	WP(C)/0005074/2021	JASHOBANTA SENAPATI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
156	WP(C)/0005075/2021	BASANTI SAHOO VS THE SO, MAJOR SETTLEMENT	ABINASH ROUTRAY VS	// 0 //
157	WP(C)/0005076/2021	BASUDEV KAR VS COLLECTOR, CUTTACK	DEBASANAN DAS VS	// 0 //
158	WP(C)/0005077/2021	SWAPNESWAR NAIK VS MCL, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
159	WP(C)/0005078/2021	MANAS RANJAN PRADHAN	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0005079/2021	JITENDRA KUMAR DASH	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0005080/2021	SANKARSHAN SAHU	SANDIPANI NAYAK	//
		VS	VS	0
		COLLECTOR, GANJAM		//
162	WP(C)/0005081/2021	THE PRESIDENT, BARBIL WORKERS UNION	B.K.ROUTRAY	//
		VS	VS	0
		THE UNION OF INDIA		//
163	WP(C)/0005082/2021	JEMABATI KUMBHAR	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA,		//
164	WP(C)/0005083/2021	SANTOSH KUMAR KABI	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
165	WP(C)/0005084/2021	BHASKAR CHANDRA NATH	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0005085/2021	SASMITA DAS	BAIJAYANTI MOHANTY	//
		VS	VS	0
		REGIONAL MANAGER, BANK OF BARODA		//
167	WP(C)/0005086/2021	SUKANTA CHANDRA DAS	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0005087/2021	SADANANDA PANIGRAHI	SANATAN DASH	//
		VS	VS	0
		JOINT COMMISIONER, S AND C, BERHAMPUR,		//
169	WP(C)/0005088/2021	SWARNALATA DIKSHIT	BIKASH JENA	//
		VS	VS	0
		EE(ELECTRICAL), TPCODL		//
170	WP(C)/0005089/2021	PRAFULA BHAGASINGH	RAJJEET ROY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		COLLECTOR AND DM, KHURDA		//
171	WP(C)/0005090/2021	THE DIST. CENTRE OWNERS ASSOCIATION	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
172	WP(C)/0005091/2021	UPENDRA SETHI	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
173	WP(C)/0005092/2021	RAMESH CHANDRA NATH	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
174	WP(C)/0005093/2021	RANJAY KUMAR MOHANTY	BIBUDHENDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
175	WP(C)/0005094/2021	SUSAMA PANDA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
176	WP(C)/0005095/2021	RUSHI PRADHAN	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
177	WP(C)/0005096/2021	GHASIRAM HOTA	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
178	WP(C)/0005097/2021	BIJAY KUMAR PRADHAN	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
179	WP(C)/0005098/2021	NURSIHA SAHU	ASHUTOSH MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
180	WP(C)/0005099/2021	UNION OF INDIA	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
		PANCHANAN DAS		//
181	WP(C)/0005100/2021	ISPAT LABOUR UNION	DEBENDRA MOHANTA	//
		VS	VS	0
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0005101/2021	NEPAL DEBTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
183	WP(C)/0005102/2021	DAYANIDHI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	WP(C)/0005103/2021	DOLA GOBINDA NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0005104/2021	SRIKANTA KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0005105/2021	KULAMANI BHUTIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0005106/2021	SUNDARMANI PADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
188	WP(C)/0005107/2021	BHIMASEN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0005108/2021	RAJENDRA PRASAD SINGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	WP(C)/0005109/2021	RAM KISHORE YADAV VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
191	WP(C)/0005110/2021	AVIRAM MALIK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
192	WP(C)/0005111/2021	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0005112/2021	TANKADHAR CHHACHHAN	SHARMISTHA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0005113/2021	KUMAR CHANDRA PRADHAN	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0005114/2021	M.SRINIVASH RAO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0005115/2021	HEMANTA DASH	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0005116/2021	SANTOSH KUMAR MISHRA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0005117/2021	SWETANSU SEKHAR DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0005118/2021	MAMATA SAHOO	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0005119/2021	SANKALESWAR SUBUDHI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0005120/2021	LATA PATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0005121/2021	KRUPA SINDHU SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0005122/2021	SURANJAN LENKA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0005123/2021	HRUSI KES JATIA	UPENDRA KUMAR SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0005124/2021	STATE OF ODISHA UNION OF INDIA VS	HIMANSHU SEKHAR PANDA VS	// // 0
206	WP(C)/0005125/2021	BHIMSEN NAYAK BASANTA KUMAR RAJ VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0005126/2021	STATE OF ODISHA SHANKAR BHABANI SAHU VS	UPENDRA KUMAR SAMAL VS	// // 0
208	WP(C)/0005127/2021	STATE OF ODISHA RABINDRA SAMAL VS	PRAVASH CHANDRA JENA VS	// // 0
209	WP(C)/0005128/2021	STATE OF ODISHA RAJKISHORE PANIGRAHI VS	MOHIT AGARWAL VS	// // 0
210	WP(C)/0005129/2021	ORISA STATE HOUSING BOARD SURESH PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
211	WP(C)/0005130/2021	STATE OF ODISHA DUKHIRAM SINGH VS	BIDYALOK MOHAPATRA VS	// // 0
212	WP(C)/0005131/2021	STATE OF ODISHA UNION OF INDIA VS	HIMANSHU SEKHAR PANDA VS	// // 0
213	WP(C)/0005132/2021	JAIRAM BARIK KUSASANA MALLICK VS	BIDYALOK MOHAPATRA VS	// // 0
214	WP(C)/0005133/2021	STATE OF ODISHA SURENDRA KUMAR SAMAL VS	K.K.SWAIN VS	// // 0
215	WP(C)/0005134/2021	STATE OF ODISHA JYOTISH CHANDRA SETHI VS	BIMBISAR DASH VS	// // 0
		ODISHA GRAMYA BANK, GANDAMUNDA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005135/2021	UNION OF INDIA VS PRASANA KUMAR MOHAPATRA	HIMANSHU SEKHAR PANDA VS	// 0 //
217	WP(C)/0005136/2021	RABINDRANATH CHOUDHURY VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	// 0 //
218	WP(C)/0005137/2021	SARADA PRASAD MOHANTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
219	WP(C)/0005138/2021	PUSPANJALI PADHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
220	WP(C)/0005139/2021	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0005140/2021	KSHIRABDHI TANAYA PADHY VS PRINCIPAL SECY., HIGHER EDUCATION	RABINDRA KUMAR PATNAIK VS	// 0 //
222	WP(C)/0005141/2021	SATYABADI ROUT VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
223	WP(C)/0005142/2021	PRABODHA KUMAR DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
224	WP(C)/0005143/2021	SABITA SAHOO VS THE COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
225	WP(C)/0005144/2021	MANORANJAN DAS VS STATE OF ODISHA	K.K.SWAIN-O-421/1984 VS	// 0 //
226	WP(C)/0005145/2021	PRATAP CHANDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
227	WP(C)/0005146/2021	RELIANCE COMMERCIAL FINANCE LTD.	DEVI PRASAD TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE DM CUM COLLECTOR, CUTTACK		//
228	WP(C)/0005147/2021	SAMBIT KAHALSINGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005148/2021	SUBAS CHANDRA ROUT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005149/2021	GOVERNING BODY OF UNOPOS HSC OF SCIENCE	LOKMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005150/2021	SWARNALATA DEI	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005151/2021	PUSPANJALI PADHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005152/2021	SITANSU SEKHAR MAHANTA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0005153/2021	JAGU PURAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005154/2021	PRAVU CHARAN KANUNGO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD		//
236	WP(C)/0005155/2021	JAYKRUSHNA SI @ MOHAPATRA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0005156/2021	SADANANDA SAHOO	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005157/2021	DR. SIBA PRASAD NAYAK	ADITYA PARIDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0005158/2021	STATE OF ODISHA BABY KERKETTA VS	PABITRA KUMAR NAYAK VS	// // 0
240	WP(C)/0005159/2021	STATE OF ODISHA FAGUNI KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
241	WP(C)/0005160/2021	STATE OF ODISHA BATI KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
242	WP(C)/0005161/2021	STATE OF ODISHA CHANDRA KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
243	WP(C)/0005162/2021	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	MRITUNJAY BANERJEE VS	// // 0
244	WP(C)/0005163/2021	STATE OF ODISHA RUSI KISAN VS	P.C.MISHRA VS	// // 0
245	WP(C)/0005164/2021	STATE OF ODISHA MILI KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
246	WP(C)/0005165/2021	STATE OF ODISHA JAI PRADHAN VS	P.C.MISHRA VS	// // 0
247	WP(C)/0005166/2021	STATE OF ODISHA BANAMALI PATEL VS	TRILOCHAN NANDA VS	// // 0
248	WP(C)/0005167/2021	STATE OF ODISHA SANKAR KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
249	WP(C)/0005168/2021	STATE OF ODISHA BANESWAR KISAN VS STATE OF ODISHA	P.C.MISHRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0005169/2021	BENUDHAR KISAN VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
251	WP(C)/0005170/2021	LAMBODAR KISAN VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
252	WP(C)/0005171/2021	BIRANCHI MALLA VS STATE OF ODISHA	KAMDEV MOHANTY VS	// 0 //
253	WP(C)/0005172/2021	SUSANTA KISAN VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
254	WP(C)/0005173/2021	SK. SEHENAWAZ ALI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
255	WP(C)/0005174/2021	PRAFULLA CHANDRA TRIPATHY VS THE COMMNR. OF LR AND S, BOARD OF REVENUE	DINABANDHU NAYAK VS	// 0 //
256	WP(C)/0005175/2021	SUMITRA KAR VS THE SUPERINTENDENT S.C.B. MEDICAL COLLEGE	RANJIT KESHARI SAMAL VS	// 0 //
257	WP(C)/0005176/2021	RANJAN KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	WP(C)/0005177/2021	SWARNALATA BEHERA VS THE SUPERINTENDENT, S.C.B. MEDICAL COLLEGE	RANJIT KESHARI SAMAL VS	// 0 //
259	WP(C)/0005178/2021	PREMA DEVI VS THE ZONAL MANAGER, PNB,	PRAFULLA KUMAR SAHOO VS	// 0 //
260	WP(C)/0005179/2021	SK. ABDUL MAJID VS GENERAL MANAGER, NATIONAL INSURANCE COMPANY LTD.	LINGARAJ DASH VS	// 0 //
261	WP(C)/0005180/2021	SAROJINI JENA	RANJIT KESHARI SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE SUPERINTENDENT, S.C.B. MEDICAL COLLEGE		//
262	WP(C)/0005181/2021	SITA SAHOO	RANJIT KESHARI SAMAL	//
		VS	VS	0
		SUPERINTENDENT, S.C.B. MEDICAL COLLEGE		//
263	WP(C)/0005182/2021	SOMYAKANTA THATOI	GANESH PRASAD SAMAL	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
264	WP(C)/0005183/2021	JAYASHREE SAHOO	RANJIT KESHARI SAMAL	//
		VS	VS	0
		THE SUPERINTENDENT, S.C.B. MEDICAL COLLEGE		//
265	WP(C)/0005184/2021	SURESH CHANDRA PATNAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005185/2021	SASMITA SAHOO	RANJIT KESHARI SAMAL	//
		VS	VS	0
		THE SUPERINTENDENT, S.C.B. MEDICAL COLLEGE		//
267	WP(C)/0005186/2021	JAYA PRAKASH PATEL	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005187/2021	SWARNALATA SAHOO	RANJIT KESHARI SAMAL	//
		VS	VS	0
		THE SUPERINTENDENT, S.C.B. MEDICAL COLLEGE		//
269	WP(C)/0005188/2021	MALAYA KUMAR MOHARANA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005189/2021	GANGARAM PRADHAN	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005190/2021	MADHUSUDAN MAJHI	LAXMI KANTA MOHANTY-O-412/1993	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005191/2021	ANSU RAY	LAXMI KANTA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0005192/2021	STATE OF ODISHA BINAPANI CHAND@ BEENAPANI CHAND VS	JAJATI KESHARI KHUNTIA VS	// // 0
274	WP(C)/0005193/2021	STATE OF ODISHA DHANESWAR BEHERA VS	SAROJ KUMAR MISHRA VS	// // 0
275	WP(C)/0005194/2021	STATE OF ODISHA BALADEV MEHER VS	SAROJ KUMAR MISHRA VS	// // 0
276	WP(C)/0005195/2021	STATE OF ODISHA DILLIP KUMAR PATRA VS	ASHOK PATTANAIAK VS	// // 0
277	WP(C)/0005196/2021	STATE OF ODISHA ARUNDHATI MAHAPATRA VS	SAROJ KUMAR MISHRA VS	// // 0
278	WP(C)/0005197/2021	STATE OF ODISHA THE MANAGING COMMITTEE OF PURNIMA GRANICHOUSAROO VS	ANJAN KUMAR BISWAL VS	// // 0
279	WP(C)/0005198/2021	BSE, ODISHA RUPESH KUMAR AGRAWAL VS	SAROJ KUMAR MISHRA VS	// // 0
280	WP(C)/0005199/2021	STATE OF ODISHA NAKULA BISWAL VS	AMBIKA BALLAV MALLICK VS	// // 0
281	WP(C)/0005200/2021	STATE OF ODISHA NIRANJAN NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
282	WP(C)/0005201/2021	STATE OF ODISHA KISHORE CHANDRA SATPATHY VS	ANJAN KUMAR BISWAL VS	// // 0
283	WP(C)/0005202/2021	STATE OF ODISHA BANAJ KUMAR RAUTRAY VS	SIDHESWAR MALLIK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005203/2021	DHIRENDRA PARIDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
285	WP(C)/0005204/2021	DAMA SINGH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
286	WP(C)/0005205/2021	DURYODHAN PRADHAN VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
287	WP(C)/0005206/2021	R.PADMINI RANI VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
288	WP(C)/0005207/2021	PRANABANDHU SETHI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
289	WP(C)/0005208/2021	KULAMANI BISWAL VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
290	WP(C)/0005209/2021	SUCHITRA SAHOO VS THE COMMNR., OSSC	PRADEEP KUMAR KHUNTIA VS	// 0 //
291	WP(C)/0005210/2021	JAYANANDA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0005211/2021	JAYSHREE SAMAL VS THE PRINCIPAL SECY., DEPT. OF URBAN AND PUBLIC HEALTH DEPT.,	PRAGNAYA NANDA PATTNAIK VS	// 0 //
293	WP(C)/0005212/2021	PREMALATA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0005213/2021	SUSENA NAYAK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
295	WP(C)/0005214/2021	BISWAJIT SWAIN	BISWAJIT PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005215/2021	HRUDANANDA MUDULI	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005216/2021	B. PADMA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005217/2021	SANKAR SAHOO	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005218/2021	RABINDRA KUMAR ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005219/2021	M/S. PRAMODIN SERVICE STATION	JAJATI KESHARI SENAPATI	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0005220/2021	RAMAKRUSHAN MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, BALASORE,		//
302	WP(C)/0005221/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		TRIPATI PANDA		//
303	WP(C)/0005222/2021	NIRUPAMA PATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005223/2021	PARAMESWAR NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005224/2021	SANJAY KUMAR SAMANTARAY	BIJAYA KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005225/2021	SANJIB KUMAR DALPAT	venu GOPAL MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005226/2021	STATE OF ODISHA SANJAYA KUMAR MALA VS	NIRANJAN LENKA VS	// // 0
308	WP(C)/0005227/2021	STATE OF ODISHA SANDHYARANI GIRI VS	PRABIR KUMAR RAY VS	// // 0
309	WP(C)/0005228/2021	STATE OF ODISHA BHRAMARBARA SETHI VS	NIRANJAN LENKA VS	// // 0
310	WP(C)/0005229/2021	STATE OF ODISHA BHAGIRATHI PRUSTY VS	BIBHUTI BHUSAN MISHRA VS	// // 0
311	WP(C)/0005230/2021	STATE OF ODISHA GURUBARI DEHURY VS	BIBHUTI BHUSAN MISHRA VS	// // 0
312	WP(C)/0005231/2021	STATE OF ODISHA OM PRAKASH KUMBHAR VS	ASHIS KUMAR MISHRA VS	// // 0
313	WP(C)/0005232/2021	STATE OF ODISHA SATRUGHAN JENA VS	SUBASH CHANDRA PANI VS	// // 0
314	WP(C)/0005233/2021	R.T.O., CHANDIKHOLE, ANANDA CHANDRA NAIK VS	BHARAT CHANDRA PATRA VS	// // 0
315	WP(C)/0005234/2021	STATE OF ODISHA AMIT ARUN BISWAL VS	SUBASH CHANDRA PANI VS	// // 0
316	WP(C)/0005235/2021	R.T.O., PURI, CHANDAMANI SANDIL VS	RABI NARAYAN BEHERA VS	// // 0
317	WP(C)/0005236/2021	STATE OF ODISHA SRIDHAR NATH SHARMA VS	SUBASH CHANDRA PANI VS	// // 0
		R.T.O., CHJANDIKHOLE,		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005237/2021	MAMATA MALLICK VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	// 0 //
319	WP(C)/0005238/2021	SABIR KUMAR ORAM VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
320	WP(C)/0005239/2021	DEBI PRASANNA PANY VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	// 0 //
321	WP(C)/0005240/2021	GANESH CHANDRA SWAIN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
322	WP(C)/0005241/2021	SOUMAY RANJAN KAR VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
323	WP(C)/0005242/2021	SACHIDANANDA KAMPA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
324	WP(C)/0005243/2021	FULTI MANGARAJ VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
325	WP(C)/0005244/2021	BIBEKANANDA TRIPATHY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
326	WP(C)/0005245/2021	SUVASINI SARANGI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
327	WP(C)/0005246/2021	DR. T. RAMA RAO PATRO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
328	WP(C)/0005247/2021	GURU CHARAN GHADEI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
329	WP(C)/0005248/2021	RAMA KRISHNA SAHU	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0005249/2021	RAMA KRISHNA SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0005250/2021	RAMA CHANDRA SAMAL	AMITAV DAS	//
		VS	VS	0
		SANTOSH KUMAR RATHA		//
332	WP(C)/0005251/2021	BIKRAM KUMAR ROUT	D.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0005252/2021	MITRABANDHU KISHAN	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0005253/2021	NARAYANA PADHI	D.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0005254/2021	KUBERA BARIHA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0005255/2021	BIKRAM KUMAR ROUT	D.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0005256/2021	JALADHAR PANDA	D.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0005257/2021	TARAKNATH SAHOO	ANUP UDAYA SENAPATI	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
339	WP(C)/0005258/2021	PRAHALLAD PUJARI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0005259/2021	DHANANJAYA NAYAK	KAUSHIK SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0005260/2021	STATE OF ODISHA SAROJ KUMAR SETHI VS	KAUSHIK SWAIN VS	// // 0
342	WP(C)/0005261/2021	STATE OF ODISHA RAJKISHORE SAHOO VS	AMIT PRASAD BOSE VS	// // 0
343	WP(C)/0005262/2021	ADDITIONAL DISTRICT MAGISTRATE, PURI SHRABANI BEHERA VS	KAUSHIK SWAIN VS	// // 0
344	WP(C)/0005263/2021	STATE OF ODISHA ANIL KUMAR PADHI VS	KAUSHIK SWAIN VS	// // 0
345	WP(C)/0005264/2021	STATE OF ODISHA SOMANATH AMANATYA VS	KAUSHIK SWAIN VS	// // 0
346	WP(C)/0005265/2021	STATE OF ODISHA KISHORE CHANDRA PATRO VS	BIGYAN KUMAR SHARAM VS	// // 0
347	WP(C)/0005266/2021	AGRICULTURE PRODUCTION COMMISSIONER, JOGENDRA KUMAR MOHAPATRA VS	AMLAN SHAKTI PAUL VS	// // 0
348	WP(C)/0005267/2021	R.T.O., KHORDHA, BICHITRANANDA NAYAK VS	KAUSHIK SWAIN VS	// // 0
349	WP(C)/0005268/2021	STATE OF ODISHA LINGARAJ RATH VS	AKSHAYA KUMAR PANDEY VS	// // 0
350	WP(C)/0005269/2021	STATE OF ODISHA SUREKHA BISHI VS	AKSHAYA KUMAR PANDEY VS	// // 0
351	WP(C)/0005270/2021	STATE OF ODISHA BAISHNAB MOHANTY VS TRHE COMMISSIONER, C AND S, ODISHA,	DINABANDHU NAYAK VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0005271/2021	NEELAKANTHA GOUDA VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
353	WP(C)/0005272/2021	M/S. KAMYAB TELEVISION PVT. LTD. VS ADDL. COMMNR., GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //
354	WP(C)/0005273/2021	PRATAP CHANDRA PANDA VS SAROJINI PANIGRAHI	DAYANANDA MOHAPATRA VS	// 0 //
355	WP(C)/0005274/2021	BHARATIYA BIKASH PARISAD VS PRINCIPAL SECXRETARY TO GOVT. C.AND T (T)DEPT.	G.P.JENA VS	// 0 //
356	WP(C)/0005275/2021	PANNAGA BHUSANA PATRA VS THE PRINCIPAL CHIEF PERSONNEL OFFICER, EAST COAST RAILWAY	SARTHAK PRADHAN VS	// 0 //
357	WP(C)/0005276/2021	BIJAY KUMAR ROUT VS M/S. NATIONNAL INSURANCE CO. LTD	PRANAB KUMAR GHOSE VS	// 0 //
358	WP(C)/0005277/2021	STATE OF ODISHA VS SOMANATH NANDA	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
359	WP(C)/0005278/2021	STATE OF ODISHA VS RABINDRA KUMAR POLAI	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
360	WP(C)/0005279/2021	UPENDRA KUMAR PATEL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
361	WP(C)/0005280/2021	RATAN LAL SINGH VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
362	WP(C)/0005281/2021	DEVADUTTA KAVI SATPATHY VS STATE OF ODISHA	 VS	// 0 //
363	WP(C)/0005282/2021	BIREN SAHU	BIVUDATTA CHALAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0005283/2021	ASHOK KUMAR AGARWAL	KRUSHNA CHANDRA MOHAPATRA	//
		VS	VS	0
		NHAI		//
365	WP(C)/0005284/2021	RUPES PATEL	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0005285/2021	BINOD BIHARI PAL	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0005286/2021	DILESWAR BEHERA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0005287/2021	ALOK KUMAR DEV GOSWAMI	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0005288/2021	SUMANTA KUMAR MAHAKUL	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0005289/2021	DILLIP KUMAR NAIK	BIVUDATTA CHALAN-O-365/2003	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0005290/2021	ABHIJIT SATPATHI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0005291/2021	DILLIP KUMAR PATEL	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0005292/2021	PRASANNA KUMAR ROUT	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		OAT, PRINCIPAL BENCH		//
374	WP(C)/0005293/2021	ATULYA KUMAR PANDA	BIVUDATTA CHALAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0005294/2021	STATE OF ODISHA RAMESH CHANDRA DIP VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// // 0 //
376	WP(C)/0005295/2021	ABINAS JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
377	WP(C)/0005296/2021	PRAFULLA KUMAR NAIK VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
378	WP(C)/0005297/2021	SANTOSH KUMAR MALLIK VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
379	WP(C)/0005298/2021	MOHAN MAHANANDA VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
380	WP(C)/0005299/2021	SADANANDA DEY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
381	WP(C)/0005300/2021	GANDARAM GINGIRA VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
382	WP(C)/0005301/2021	BIJAYANANDA TRIPATHY VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
383	WP(C)/0005302/2021	BIJAYANANDA TRIPATHY VS OAT, CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
384	WP(C)/0005303/2021	SOUMYAKANTA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
385	WP(C)/0005304/2021	BIDHU BHUSAN MOHAPATRA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0005305/2021	GOPAL SETHI VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
387	WP(C)/0005306/2021	HEMANTA KUMAR DAS VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
388	WP(C)/0005307/2021	BIDYADHAR SAHOO VS REGISTRAR OF CIVIL COURT, JAJPUR,	PRAFULLA KUMAR KAR VS	// 0 //
389	WP(C)/0005308/2021	M/S. NAYAK FILLING STATION VS UNION OF INDIA	JAJATI KISHORE MOHANTY VS	// 0 //
390	WP(C)/0005309/2021	RABINDRANATH GOUDA VS STATE OF ODISHA	V. NARASINGH VS	// 0 //
391	WP(C)/0005310/2021	SABITA DASH VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
392	WP(C)/0005311/2021	LAKSHMIDHARA BANDH VS STATE OF ODISHA	KISHORE KUMAR MISHR VS	// 0 //
393	WP(C)/0005312/2021	RABINARAYAN BHOI VS PRINCIPAL SECY. TO GOVT.	SWAPNA KUMAR OJHA VS	// 0 //
394	WP(C)/0005313/2021	MANORANJAN RATHA VS STATE OF ODISHA	SAMARENDRA PATTANAIAK VS	// 0 //
395	WP(C)/0005314/2021	SURENDRA SILLA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
396	WP(C)/0005315/2021	BHAGIRATHI JENA VS STATE OF ODISHA	SAMARENDRA PATTANAIAK VS	// 0 //
397	WP(C)/0005316/2021	BHASKAR CHANDRA ROUT	AUROVINDA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0005317/2021	BHARATI NANDA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0005318/2021	ANIMA MISHRA	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0005319/2021	DIBAKAR PARIDA	B.P.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0005320/2021	STYABHAMA PATRI	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0005321/2021	RAJENDRA KUMAR GOUDA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0005322/2021	SUBASH CHANDRA SAHU	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0005323/2021	DAYANIDHI PARIDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0005324/2021	PRASAD KUMAR BHUYAN	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0005325/2021	PUSPALATA DEI @ NAYAK	AKSHYANGSHUSE NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0005326/2021	ARYAN FEEDS PVT. LTD.	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0005327/2021	MADAN MOHAN SAHU	B.B.ROUTRAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0005328/2021	COLLECTOR, ANGUL SURYAMANI ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
410	WP(C)/0005329/2021	SAROJINI NAYAK VS STATE OF ODISHA	PRAKASH K. MISHRA VS	// 0 //
411	WP(C)/0005330/2021	SURU THATI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
412	WP(C)/0005331/2021	SAROJINI MISHRA VS LORD JAGANNATH MAHAPRABHU, BIJE BBSR	AJIT KUMAR TRIPATHY VS	// 0 //
413	WP(C)/0005332/2021	AMITAV SAHU VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
414	WP(C)/0005333/2021	BARUNEI INSTITUTE OF ENGINEERING AND TECHNOLOGY, KURDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
415	WP(C)/0005334/2021	BASUDEV JENA VS STATE OF ODISHA	A.B.PARIDA VS	// 0 //
416	WP(C)/0005335/2021	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
417	WP(C)/0005336/2021	PRADEEPTA KUMAR TRIPATHY VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
418	WP(C)/0005337/2021	SANTOSH KUMAR PUROHIT VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
419	WP(C)/0005338/2021	PRASANNA KUMAR SUBUDHI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0005339/2021	PIYUSH RANJAN PARHI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
421	WP(C)/0005340/2021	GOURI SHANKAR PANDIA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
422	WP(C)/0005341/2021	ILIAJAR KULU VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
423	WP(C)/0005342/2021	PRADEEPTA KUMAR TRIPATHY VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
424	WP(C)/0005343/2021	ASUTOSH PANDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
425	WP(C)/0005344/2021	TARANISEN MENDILI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
426	WP(C)/0005345/2021	LAXMAN RANA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
427	WP(C)/0005346/2021	RANJIT PADHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
428	WP(C)/0005347/2021	CHUMKI DASH VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
429	WP(C)/0005348/2021	ASWEENI KUMAR DASH VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
430	WP(C)/0005349/2021	BIRANCHI NARAYAN GARABADU VS EXECUTIVE OFFICER, SHRI LINGARAJ TEMPLE TRUST BOARD	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
431	WP(C)/0005350/2021	BARUNA NAG	SUBHASREE MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0005351/2021	PRAMOD KUMAR SAHOO	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0005352/2021	GOPAL RANA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0005353/2021	JUGAL PRADHAN	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0005354/2021	BHAGABATI PADHAN	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0005355/2021	DEBENDRA KUMAR SAHOO	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0005356/2021	ASWINI KUMAR BEHERA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0005357/2021	DILLIP KUMAR BHANJA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0005358/2021	JANMEJAYA BHABASAGAR	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0005359/2021	SOBHAGINI PADHAN	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	ABLAPL/0001821/2021	NILAMBAR BARIK	SATYABHUSAN DAS	PANDAPADA /7 /2021
		VS	VS	0
		STATE OF ODISHA		//
442	ABLAPL/0001822/2021	TAPI DUTTA @ DHIRESH KUMAR DUTTA	KSHIROD KUMAR ROUT	BHUBAN /18 /2021
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0001823/2021	STATE OF ODISHA SUBASH SETHI @ SUBASHA KUMAR SETHI VS	SAMARENDRA BAHADUR VS	// BANSADA /238 /2020 ()
444	ABLAPL/0001824/2021	STATE OF ODISHA SUDHANSU NAIK @ SUDHANSU RANJAN NAIK VS	K.S.RAY (2) VS	// LAHUNIPADA /126 /2019 ()
445	ABLAPL/0001825/2021	STATE OF ODISHA BIJU @ BIJENDRA KUMAR SAHOO VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /42 /2021 ()
446	ABLAPL/0001826/2021	STATE OF ODISHA BACHAN JENA @ DHANANJAY JENA VS	N.BISWAL VS	// MADHUPATNA /22 /2021 ()
447	ABLAPL/0001827/2021	STATE OF ODISHA BABULA MAHARANA VS	B.K.SAHOO VS	// / /0 ()
448	ABLAPL/0001828/2021	STATE OF ODISHA SANGRAM KESHARI PATRO VS	DILLIP KU. ACHARYA VS	// TOMANDO /156 /2020 ()
449	ABLAPL/0001829/2021	STATE OF ODISHA JUDHISTIR SABAT @ JUDHASTI SABAT VS	JYOTIRMAYA SAHOO VS	// HINJILI (ASKA) /39 /2021 ()
450	ABLAPL/0001830/2021	STATE OF ODISHA SUDAM BHOI @ SUDAM BHUE VS	SACHIDANANDA PADHEE VS	// BARGARH /5 /2021 ()
451	ABLAPL/0001831/2021	STATE OF ODISHA JAYARAM BARALA VS	SURYA NARAYAN MISHRA VS	// BALANGA /26 /2021 ()
452	ABLAPL/0001832/2021	STATE OF ODISHA PRADEEP KUMAR SAHOO @ PRADEEPA KUMAR SAHOO VS	JUGMUKISHORE PANDA VS	// BHANDARIPOKHARI /43 /2021 ()
453	ABLAPL/0001833/2021	STATE OF ODISHA RAJENDRA PANDA @ RAJENDRA PRASAD PANDA VS	DAS SANTA KUMAR PANDA VS	// DIGAPAHANDI /179 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0001834/2021	KISHOR KHORA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT SADAR /123 /2020 () //
455	ABLAPL/0001835/2021	EPAN KHARA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SEMILLIGUDA /1 /2021 () //
456	ABLAPL/0001836/2021	BARUN KUMAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /105 /2021 () //
457	ABLAPL/0001837/2021	RONAK BERIWAL VS STATE OF ODISHA	SACHIN KUMAR SAHOO VS	/ /0 () //
458	ABLAPL/0001838/2021	KUSHA NAYAK @ KANHAR VS STATE OF ODISHA	B.S.DASPARIDA VS	BOUDH /234 /2020 () //
459	ABLAPL/0001839/2021	PAPU PARIDA @ PRIYARANJAN PARIDA VS STATE OF ODISHA	B.S.DASPARIDA VS	DASPALLA /23 /2021 () //
460	ABLAPL/0001840/2021	LABA NAYAK VS STATE OF ODISHA	B.S.DASPARIDA VS	BOUDH /301 /2020 () //
461	ABLAPL/0001841/2021	SK. INSAR @ SK. INSAR UDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /43 /2021 () //
462	ABLAPL/0001842/2021	BAPI @ MANAS SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /22 /2021 () //
463	ABLAPL/0001843/2021	CHUMUKI @ SURAT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /58 /2018 () //
464	ABLAPL/0001844/2021	SUSANTA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MARINE KASIA /3 /2021 () //
465	ABLAPL/0001845/2021	JITU @ JITENDRA KHAMARI @ PRAMOD KUMAR KHAMARI @ BEHERA	JITU @ JITENDRA KHAMARI @ BEHERA	CHANDAPUR /10 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0001846/2021	STATE OF ODISHA SUSIL KUMAR PARIDA	DIPANJALI SAHOO	// / /0
		VS	VS	()
467	ABLAPL/0001847/2021	STATE OF ODISHA RANJIT MISHRA	AMIT KUMAR NATH	// CHHENDIPADA /59 /2021
		VS	VS	()
468	ABLAPL/0001848/2021	STATE OF ODISHA RATNAPRAVA MISHRA	PRAVASH CHANDRA JENA	// AIR FIELD P.S. /30 /2021
		VS	VS	()
469	ABLAPL/0001849/2021	STATE OF ODISHA BABULA ROUL	SATYA NARAYAN MISHRA (4)	// KHANTAPADA /37 /2021
		VS	VS	()
470	ABLAPL/0001850/2021	STATE OF ODISHA PURNA CHANDRA BARIK	MANAS CHAND	// KHURDA P.S. /49 /2021
		VS	VS	()
471	ABLAPL/0001851/2021	STATE OF ODISHA CHHABI @ UMAKANTA KAR	AKSHAYA KUMAR PANDEY	// MARINE PS AT JAMBO /7 /2021
		VS	VS	()
472	ABLAPL/0001852/2021	STATE OF ODISHA SANJAYA MOHAPATRA	MANAS CHAND	// BANAPUR P.S. /151 /2019
		VS	VS	()
473	ABLAPL/0001853/2021	STATE OF ODISHA TUTU @ PRASANT BHOLA	MANAS CHAND	// BANAPUR P.S. /39 /2021
		VS	VS	()
474	ABLAPL/0001854/2021	STATE OF ODISHA MATA MOHANTY @ MADHU SMITA MOHANTY	PRAFULLA KUMAR MOHAPATRA	// PATKURA /71 /2021
		VS	VS	()
475	ABLAPL/0001855/2021	STATE OF ODISHA ABHIJIT PANDA	SURYAKANTA DWIBEDI	// TALASARI MARINE /5 /2021
		VS	VS	()
476	ABLAPL/0001856/2021	STATE OF ODISHA PANKAJ KUMAR PANDA @ PANKAJ PANDA	SURYAKANTA DWIBEDI	// TALASARI MARINE /5 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0001857/2021	STATE OF ODISHA PABITRA ROUSTRAY VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
478	ABLAPL/0001858/2021	STATE OF ODISHA DEBENDRA KU. NAYAK VS	PRASANTA KUMAR NAYAK VS	// AUL /226 /2020 ()
479	ABLAPL/0001859/2021	STATE OF ODISHA SHIBA SARBHANG VS	JAGANNATH KAMILA VS	// TUSRA /134 /2020 ()
480	ABLAPL/0001860/2021	STATE OF ODISHA SAROJ KUMAR SAHOO VS	SMRUTI RANJAN ROUT VS	// TANGI /13 /2021 ()
481	ABLAPL/0001861/2021	STATE OF ODISHA SUSHANTA KUMAR JENA VS	ASIT KUMAR JENA VS	// JALESWAR /43 /2021 ()
482	ABLAPL/0001862/2021	STATE OF ODISHA PRADIPTA KISHORE PRADHAN VS	ASIT KUMAR JENA VS	// JALESWAR /43 /2021 ()
483	ABLAPL/0001863/2021	STATE OF ODISHA RASHMI REKHA RAJGURU VS	V.NARASINGH VS	// KHANDAGIRI P.S. /65 /2021 ()
484	ABLAPL/0001864/2021	STATE OF ODISHA GURU CHARAN DASH VS	RANJIT MOHANTY VS	// PATTAMUNDAI /12 /2021 ()
485	ABLAPL/0001865/2021	STATE OF ODISHA SUSANTA KUMAR PATRA VS	CHANDAN SAMANTARAY VS	// NANDANKANAN /9 /2021 ()
486	ABLAPL/0001866/2021	STATE OF ODISHA ARUN KUMAR ROUT VS	RANJIT MOHANTY VS	// PATTAMUNDAI /45 /2020 ()
487	ABLAPL/0001867/2021	STATE OF ODISHA CHITTARANJAN NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// KENDRAPARA /58 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0001868/2021	GOPAL PRASAD BEHERA VS STATE OF ODISHA(VIG.)	UDIT RANJAN JENA VS	BALASORE VIGILANCE /36 /2020 () //
489	ABLAPL/0001869/2021	SK. SUBHRAJIT VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	ANGUL SADAR PS /56 /2021 () //
490	ABLAPL/0001870/2021	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KEONJHAR SADAR /42 /2021 () //
491	ABLAPL/0001871/2021	JITENDRA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /1 /2021 () //
492	ABLAPL/0001872/2021	GANESH SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHILA P.S. BUXIBAZAR /108 /2020 () //
493	ABLAPL/0001873/2021	JAYANT KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /40 /2021 () //
494	ABLAPL/0001874/2021	ARABINDA SAHOO VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /43 /2021 () //
495	ABLAPL/0001875/2021	SAROJ BALABANTARA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PARADEEP LOCK /25 /2021 () //
496	ABLAPL/0001876/2021	NASIM ALLI @ SAYED NASIM ALLI VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /35 /2021 () //
497	ABLAPL/0001877/2021	NASIR @ SAYED NASER ALLI VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /35 /2021 () //
498	ABLAPL/0001878/2021	NALINI KUMAR MALL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	MAHAKALPARA /18 /2021 () //
499	ABLAPL/0001879/2021	ZAHOOR QUADIR @ JAHUR KADARI	BHARAT JALLI	KEONJHAR TOWN /35 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0001880/2021	RESMA BIBI	ACHYUTANANDA PATTANAİK	PURUNABAZAR /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0001881/2021	SK RASID	BHARAT JALLI	KEONJHAR TOWN /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0001882/2021	ASIT KUMAR MALLA	ACHYUTANANDA PATTANAİK	MAHAKALPARA /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0001883/2021	SAYED SAHID QUADRY @ QUADRI	BHARAT JALLI	KEONJHAR TOWN /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0001884/2021	KEDAR PALEI	PRAKASH KUMAR DALAI	JODAPADAR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	WPC(OA)/0001634/2018	MINA KUMARI PATRA	SURYA NARAYAN PATNAİK	//
		VS	VS	()
		STATE OF ODISHA		//
506	WPC(OA)/0001933/2019	PHULASINGH DANDASENA	D.P. PANIGRAHY	//
		VS	VS	()
		STATE OF ODISHA		//
507	WPC(OA)/0003300/2018	BANAMALI SAHOO	SURYA NARAYAN PATNAİK	//
		VS	VS	()
		STATE OF ODISHA		//
508	WPC(OAC)/0001006/2014	UMESH CHANDRA DASH	PIYUSH KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
509	WPC(OAC)/0001008/2008	SK. SAIFUDDIN	SAROJ KUMAR JEE, K.C.DASH	//
		VS	VS	()
		STATE OF ODISHA		//
510	WPC(OAC)/0004250/2014	PRAVAMAI SINGH SAMANTA	S.K.JOSHI	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	RVWPET(RPC)/0000002/2021	STATE OF ODISHA ANUJA KUMAR JENA VS	B.S.TRIPATHY VS	// // 0
512	RVWPET(RPC)/0000003/2021	STATE OF ORISSA KRUSHNA CHANDRA BARIK VS	M/S B.S. TRIPATHY VS	// // 0
513	RVWPET(RPC)/0000004/2021	STATE OF ODISHA SUCHISMITA BARIK VS	B.S. TRIPATHY VS	// // 0
514	RVWPET(RPC)/0000005/2021	STATE OF ODISHA DEBASIS BEHERA VS	B.S.TRIPATHY (1), A.TRIPATHY VS	// // 0
515	RVWPET(RPC)/0000006/2021	STATE OF ODISHA JYOTIRMAYEE RANA VS	B.S TRIPATHY VS	// // 0
516	RVWPET(RPC)/0000007/2021	STATE OF ODISHA ARCHANA MOHANTY VS	B.S.TRIPATHY VS	// // 0
517	RVWPET(RPC)/0000008/2021	STATE OF ODISHA HARAPRIYA NAYAK VS	B.S.TRIPATHY VS	// // 0
518	RVWPET(RPC)/0000009/2021	STATE OF ODISHA SANJAY KUMAR SETHY VS	B.S TRIPATHY VS	// // 0
519	RVWPET(RPC)/0000052/2019	STATE OF ODISHA ANANDA KUMAR NANDA VS	B.S.TRIPATHY VS	// // 0

ORISSA HIGH COURT

MISC CASES FILED on :09/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 RVWPET(RPC)/52/2019	ANANDA KUMAR NANDA-MP	B.S.TRIPATHY
2	10/2021 TRPCRL/11/2021	RAKESH SAHOO-MP	ACHYUTANANDA PATTANAİK
3	41/2021 TRP(C)/40/2021	MONALISA DAS-MP	MANOJ KUMAR MALLICK
4	42/2021 TRP(C)/41/2021	NISHA MOHARANA-MP	SUSANTA KUMAR PRADHAN
5	49/2021 WPC(OAC)/1006/2014	UMESH CHANDRA DASH-MP	PIYUSH KUMAR MISHRA
6	50/2021 WPC(OAC)/1008/2008	SK. SAIFUDDIN-MP	SAROJ KUMAR JEE, K.C.DASH
7	64/2021 CRLREV/585/2011	PREMANANDA PANIGRAHI-MP	M/S.G.N.MISHRA
8	68/2021 RSA/31/2020	NIRA BISWAL-MP	BAISHNAB CHARAN DAS
9	69/2021 CMP/74/2021	STATE OF ODISHA-MP	ADDL. GOVT.
10	70/2021 CMP/74/2021	STATE OF ODISHA-MP	ADDL. GOVT.
11	109/2021 MACA/73/2021	BENGA PARIDA-MP	SATYABHUSAN DAS
12	110/2021 MACA/74/2021	CHHABILATA PANDA-MP	PRADEEP KUMAR MISHRA
13	111/2021 MACA/75/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
14	112/2021 MACA/69/2021	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
15	113/2021 MACA/76/2021	ALEKHA CHANDRA SWAIN-MP	AMIT PRASAD BOSE
16	114/2021 MACA/614/2014	N.I.CO.LTD.-MP	MR.DILIP KU.MOHAPATRA
17	115/2021 MACA/77/2021	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	AMISH SAHOO (1)
18	116/2021 MACA/77/2021	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	AMISH SAHOO (1)
19	125/2021 CRLA/480/2016	PAGAL PANDAB-MP	M/S.SARAT KUMAR JENA
20	126/2021 CRLA/116/2019	BALLAVA@KRUSHNABALLAV ROUT-MP	ASHOK KUMAR PATNAİK
21	127/2021 CRLA/20/2016	MANTOSH MALAKAR-MP	
22	128/2021 CRLA/85/2021	TESHAN KHAN-MP	SATYA RANJAN MULIA
23	129/2021 CRLA/85/2021	TESHAN KHAN-MP	SATYA RANJAN MULIA
24	153/2021 BLAPL/1021/2021	JAGA@JAGANNATH BHUYAN-MP	KISHORE KU MISHRA
25	154/2021 BLAPL/1106/2021	PABITRA PANDA-MP	BISHNU PRASAD PRADHAN
26	155/2021	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE

27	BLAPL/6022/2018 156/2021	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
28	BLAPL/6023/2018 158/2021	SAILESH PANDEY-MP	SARATHI JYOTI MOHANTY
29	BLAPL/4739/2020 159/2021	LILI SING-MP	DHARMENDRA SETHY
30	BLAPL/9289/2020 160/2021	KAUSAL KUMAR YADAV-MP	SANJEEV UDGATA
31	BLAPL/7566/2020 161/2021	MOOGI VENKATESWARALU-MP	ASIT KU JENA
32	BLAPL/949/2021 162/2021	RASHMI RANJAN BEHERA-MP	SANJIB KUMAR BHANJADEO
33	BLAPL/1122/2021 199/2021	LIBERTY HOUSE PTE. LTD.-MP	PRANAYA KUMAR DASH
34	CRLMC/217/2021 200/2021	KULAMANI MOHANTY @ FELU-MP	GOPINATH SETHI
35	CRLMC/218/2021 201/2021	TAPAN KU.LENKA-MP	PRADEEP KUMAR MOHANTY
36	CRLMC/221/2021 202/2021	RANJIT MANDAL-MP	GOPINATH MISHRA
37	CRLMC/222/2021 203/2021	SK. RAJA-MP	AMULYA RATNA PANDA
38	CRLMC/227/2021 204/2021	KALI PR.MISHRA-MP	MANAS CHAND
39	CRLMC/228/2021 205/2021	BASANTA MALLIK-MP	SAILABALA JENA
40	CRLMC/229/2021 206/2021	PRAMOD KUMAR NANDI-MP	M/S.DINABANDHU NAYAK
41	CRLMC/2622/2018 207/2021	DIBAKAR MAHALIK-MP	M/S.SAMBIT SAMAL
42	CRLMC/3011/2019 208/2021	SANDIP MAHALIK-MP	M/S.SAMBIT SAMAL
43	CRLMC/3012/2019 209/2021	ABUZAR HASHMI-MP	ANAMA CHARAN PANDA
44	CRLMC/230/2021 210/2021	BAILOCHAN PUHAN-MP	SMRUTI RANJAN MOHAPATRA
45	CRLMC/232/2021 211/2021	SANJIB KU.PADIARY @ SANJIB PADIARY-MP	ACHYUTANANDA PATTNAIK
46	CRLMC/233/2021 454/2021	KSHIROD KUMAR SAHOO-MP	GYANA RANJAN SETHI
47	WA/145/2021 455/2021	KSHIROD KUMAR SAHOO-MP	GYANA RANJAN SETHI
48	WA/145/2021 456/2021	BALARAM PAIKA-MP	PRASANTA KUMAR DAS
49	WA/146/2021 457/2021	RAJIB KUMAR BEHERA-MP	PRASANTA KUMAR SATAPATHY
50	WA/148/2021 458/2021	PRAKASH KU.PATTNAIK-MP	PRAFULLA KUMAR RATH
51	WA/149/2021 459/2021	PRAKASH KU.PATTNAIK-MP	PRAFULLA KUMAR RATH
52	WA/149/2021 460/2021	STATE OF ODISHA-MP	A.G.A. (SHAKTI PRASAD PANDA)
53	WA/150/2021 461/2021	STATE OF ODISHA-MP	A.G.A. (SHAKTI PRASAD PANDA)
54	WA/150/2021 462/2021	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA (A.G.A.)
55	WA/151/2021 463/2021	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA (A.G.A.)
56	WA/151/2021 2451/2021	MANAS RANJAN PRADHAN-MP	KOUSIK ANANDA GURU
57	WP(C)/5078/2021 2452/2021	JITENDRA KUMAR DASH-MP	SAUBHAGYA KUMAR SAMAL
	WP(C)/5079/2021		

58	2453/2021 WP(C)/5081/2021	THE PRESIDENT, BARBIL WORKERS UNION-MP	B.K.ROUTRAY
59	2454/2021 WP(C)/5083/2021	SANTOSH KUMAR KABI-MP	BRAHMANANDA TRIPATHY
60	2455/2021 WP(C)/5084/2021	BHASKAR CHANDRA NATH-MP	SANJIB KUMAR BHANJADEO
61	2456/2021 WP(C)/5085/2021	SASMITA DAS-MP	BAIJAYANTI MOHANTY
62	2457/2021 WP(C)/5088/2021	SWARNALATA DIKSHIT-MP	BIKASH JENA
63	2458/2021 WP(C)/5087/2021	SADANANDA PANIGRAHI-MP	SANATAN DASH
64	2459/2021 WP(C)/5090/2021	THE DIST. CENTRE OWNERS ASSOCIATION-MP	SAMIR KUMAR MISHRA
65	2460/2021 WP(C)/5092/2021	RAMESH CHANDRA NATH-MP	AGASTI KANUNGO
66	2461/2021 WP(C)/5093/2021	RANJAY KUMAR MOHANTY-MP	BIBUDHENDRA DASH
67	2462/2021 WP(C)/5094/2021	SUSAMA PANDA-MP	AGASTI KANUNGO
68	2463/2021 WP(C)/5100/2021	ISPAT LABOUR UNION-MP	DEBENDRA MOHANTA
69	2464/2021 WP(C)/5099/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
70	2465/2021 WP(C)/5099/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
71	2467/2021 WP(C)/5110/2021	AVIRAM MALIK-MP	SARATHI JYOTI MOHANTY
72	2468/2021 WP(C)/5115/2021	HEMANTA DASH-MP	SARATHI JYOTI MOHANTY
73	2469/2021 WP(C)/5118/2021	MAMATA SAHOO-MP	SARATHI JYOTI MOHANTY
74	2470/2021 WP(C)/5116/2021	SANTOSH KUMAR MISHRA-MP	DURLLABHA RANJAN MISHRA
75	2471/2021 WP(C)/5124/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
76	2472/2021 WP(C)/5124/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
77	2473/2021 WP(C)/5127/2021	RABINDRA SAMAL-MP	PRAVASH CHANDRA JENA
78	2474/2021 WP(C)/5131/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
79	2475/2021 WP(C)/4721/2021	ALOK RANJAN BEDBAK-MP	PRABODHA CHANDRA NAYAK
80	2476/2021 WP(C)/5131/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
81	2477/2021 WP(C)/5135/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
82	2478/2021 WP(C)/5135/2021	UNION OF INDIA-MP	HIMANSHU SEKHAR PANDA
83	2479/2021 WP(C)/5143/2021	SABITA SAHOO-MP	TRILOCHAN PANIGRAHI
84	2480/2021 WP(C)/5145/2021	PRATAP CHANDRA PATRA-MP	NIRANJAN LENKA
85	2481/2021 WP(C)/5152/2021	SITANSU SEKHAR MAHANTA-MP	NIRANJAN LENKA
86	2482/2021 WP(C)/5155/2021	JAYKRUSHNA SI @ MOHAPATRA-MP	NIRANJAN LENKA
87	2483/2021 WP(C)/4884/2021	SMC, BENGAPUR PRIMARY SCHOOL-MP	RAMDAS ACHARY
88	2484/2021 WP(C)/5153/2021	JAGU PURAN-MP	PABITRA KUMAR NAYAK
89	2485/2021	SADANANDA SAHOO-MP	PRATYUSHA NAIDU

90	WP(C)/5156/2021 2486/2021	BABY KERKETTA-MP	PABITRA KUMAR NAYAK
91	WP(C)/5158/2021 2487/2021	FAGUNI KHADIA-MP	PABITRA KUMAR NAYAK
92	WP(C)/5159/2021 2488/2021	BATI KHADIA-MP	PABITRA KUMAR NAYAK
93	WP(C)/5160/2021 2489/2021	CHANDRA KHADIA-MP	PABITRA KUMAR NAYAK
94	WP(C)/5161/2021 2490/2021	MILI KHADIA-MP	PABITRA KUMAR NAYAK
95	WP(C)/5164/2021 2491/2021	BANAMALI PATEL-MP	TRILOCHAN NANDA
96	WP(C)/5166/2021 2492/2021	SANKAR KHADIA-MP	PABITRA KUMAR NAYAK
97	WP(C)/5167/2021 2493/2021	ADHIRA CH.DAS-MP	M/S.NILAMADHAB SARKAR
98	WP(C)/26613/2017 2494/2021	SOMYAKANTA THATOI-MP	GANESH PRASAD SAMAL
99	WP(C)/5182/2021 2495/2021	BINAPANI CHAND@ BEENAPANI CHAND-MP	JAJATI KESHARI KHUNTIA
100	WP(C)/5192/2021 2496/2021	THE MANAGING COMMITTEE OF PURNIMA GIRLS HIGH SCHOOL	SCARPOOL KUMAR MOHANTY
101	WP(C)/5197/2021 2497/2021	KALYAN MANDAP ASSOCIATION-MP	SOUMYA MISHRA
102	WP(C)/34764/2020 2498/2021	SUSENA NAYAK-MP	SURYA NARAYAN PATNAIK
103	WP(C)/5213/2021 2499/2021	LAMBODAR MOHANTA-MP	SAMEER KUMAR DAS
104	WP(C)/32914/2020 2500/2021	B. PADMA-MP	SUBASH CHANDRA PUSPALAKA
105	WP(C)/5216/2021 2501/2021	DR.SANJUKTA MOHANTY-MP	SAMEER KUMAR DAS
106	WP(C)/32903/2020 2502/2021	SANKAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
107	WP(C)/5217/2021 2503/2021	DR.SANTI SWARUP BASA-MP	SAMEER KUMAR DAS
108	WP(C)/32920/2020 2504/2021	PRAKASH KUMAR MALIK-MP	ADITYA N.DAS
109	WP(C)/36975/2020 2505/2021	DILIP KUMAR SABAR-MP	ADITYA N.DAS
110	WP(C)/36046/2020 2506/2021	M/S. PRAMODIN SERVICE STATION-MP	JAJATI KESHARI SENAPATI
111	WP(C)/5219/2021 2507/2021	RAMAKRUSHAN MOHANTY-MP	BIRAJA PRASANNA SATAPATHY
112	WP(C)/5220/2021 2508/2021	RAJKISHORE ROUL-MP	SAMEER KUMAR DAS
113	WP(C)/32923/2020 2509/2021	DR.RAMESH KUMAR PARUA-MP	SAMEER KUMAR DAS
114	WP(C)/32928/2020 2510/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
115	WP(C)/5221/2021 2511/2021	DR.SITARAM DAS-MP	SAMEER KUMAR DAS
116	WP(C)/32930/2020 2512/2021	DR.KALPANA PANIGRAHI-MP	SAMEER KUMAR DAS
117	WP(C)/32932/2020 2513/2021	DR.BICHITRANATH SAHOO-MP	SAMEER KUMAR DAS
118	WP(C)/32891/2020 2514/2021	BIDESHI BEHERA-MP	GYANA RANJAN SETHI
119	WP(C)/37280/2020 2515/2021	SANJAYA KUMAR MALA-MP	NIRANJAN LENKA
120	WP(C)/5226/2021 2516/2021	SK.WAHID KALAPAHAD-MP	GYANA RANJAN SETHI
	WP(C)/38631/2020		

121	2517/2021 WP(C)/5227/2021	SANDHYARANI GIRI-MP	PRABIR KUMAR RAY
122	2518/2021 WP(C)/38633/2020	LAXMIKANTA MALLICK-MP	GYANA RANJAN SETHI
123	2519/2021 WP(C)/5230/2021	GURUBARI DEHURY-MP	BIBHUTI BHUSAN MISHRA
124	2520/2021 WP(C)/38840/2020	JUBARAJ MISHRA-MP	GYANA RANJAN SETHI
125	2521/2021 WP(C)/38859/2020	SARAT KUMAR SAHOO-MP	GYANA RANJAN SETHI
126	2522/2021 WP(C)/5235/2021	CHANDAMANI SANDIL-MP	RABI NARAYAN BEHERA
127	2523/2021 WP(C)/38881/2020	DOLAMANI SAHU-MP	GYANA RANJAN SETHI
128	2524/2021 WP(C)/11/2021	ARABINDA KHAMARI-MP	GYANA RANJAN SETHI
129	2525/2021 WP(C)/5237/2021	MAMATA MALLICK-MP	BHABANI SHANKAR DAS
130	2526/2021 WP(C)/5238/2021	SABIR KUMAR ORAM-MP	SAROJ KUMAR DASH
131	2527/2021 WP(C)/781/2021	NAMITA BHOLA-MP	SRINIVAS MOHANTY
132	2528/2021 WP(C)/1851/2021	KAILASH CHANDRA MAHANKUDA-MP	GYANA RANJAN SETHI
133	2529/2021 WP(C)/5243/2021	FULTI MANGARAJ-MP	SANJAY KUMAR DAS 2
134	2530/2021 WP(C)/5247/2021	GURU CHARAN GHADEI-MP	SARATHI JYOTI MOHANTY
135	2531/2021 WP(C)/5250/2021	RAMA CHANDRA SAMAL-MP	AMITAV DAS
136	2532/2021 WP(C)/33435/2011	KULAMANI PRADHAN-MP	M/S.PRAFULLA KU.MALLICK
137	2533/2021 WP(C)/3739/2021	SUDHANSU SEKHAR MOHAPATRA-MP	SATYABRATA MOHANTY
138	2534/2021 WP(C)/23534/2020	MANDA JADUMANI-MP	BIGYAN KUMAR SHARMA
139	2535/2021 WP(C)/5257/2021	TARAKNATH SAHOO-MP	ANUP UDAYA SENAPATI
140	2536/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
141	2537/2021 WP(C)/2477/2021	CUTTACK ORIYA BAPTIST CHURCH-MP	JAYDEEP PAL
142	2539/2021 WP(C)/5072/2021	MAA PHARMACEUTICALS,-MP	DEEPALI MAHAPATRA
143	2540/2021 WP(C)/5269/2021	SUREKHA BISHI-MP	AKSHAYA KUMAR PANDEY
144	2541/2021 WP(C)/5271/2021	NEELAKANTHA GOUDA-MP	SANJAY KUMAR DAS 2
145	2542/2021 WP(C)/5272/2021	M/S. KAMYAB TELEVISION PVT. LTD.-MP	KAJAL SAHOO
146	2543/2021 WP(C)/2452/2021	RAMESH CHANDRA DAS-MP	PITAMBAR ACHARYA
147	2544/2021 WP(C)/5273/2021	PRATAP CHANDRA PANDA-MP	DAYANANDA MOHAPATRA
148	2545/2021 WP(C)/5274/2021	BHARATIYA BIKASH PARISAD-MP	G.P.JENA
149	2546/2021 WP(C)/5275/2021	PANNAGA BHUSANA PATRA-MP	SARTHAK PRADHAN
150	2547/2021 WP(C)/5276/2021	BIJAY KUMAR ROUT-MP	PRANAB KUMAR GHOSE
151	2548/2021 WP(C)/5277/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
152	2549/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)

153	WP(C)/5277/2021 2550/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
154	WP(C)/5278/2021 2551/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
155	WP(C)/5278/2021 2552/2021	ASHOK KUMAR AGARWAL-MP	KRUSHNA CHANDRA MOHAPATRA
156	WP(C)/5283/2021 2554/2021	SAMIRA BHUE-MP	M/S.B.B.ROUTRAY
157	WP(C)/8583/2020 2555/2021	SAMIRA BHUE-MP	M/S.B.B.ROUTRAY
158	WP(C)/8583/2020 2556/2021	RAJA BIRENDRA SINGH PADHI-MP	SRINIBASH SATAPATHY
159	WP(C)/4833/2021 2557/2021	SADANANDA DEY-MP	PRABODHA CHANDRA NAYAK
160	WP(C)/5299/2021 2559/2021	PRITHIRAJ DWIBEDY-MP	LAXMI NARAYAN PATEL
161	WP(C)/1101/2021 2560/2021	SOUMYAKANTA BISWAL-MP	PRABODHA CHANDRA NAYAK
162	WP(C)/5303/2021 2561/2021	RANJEET PRADHAN-MP	GYANA RANJAN SETHI
163	WP(C)/1853/2021 2562/2021	M/S. NAYAK FILLING STATION-MP	JAJATI KISHORE MOHANTY
164	WP(C)/5308/2021 2563/2021	RABINDRANATH GOUDA-MP	V. NARASINGH
165	WP(C)/5309/2021 2564/2021	LAKSHMIDHARA BANDH-MP	KISHORE KUMAR MISHR
166	WP(C)/5311/2021 2565/2021	STYABHAMA PATRI-MP	ASHOK KUMAR SARANGI
167	WP(C)/5320/2021 2566/2021	ARJAB JENA @ ARJAB KUMAR JENA-MP	BIBEKANANDA BHUYAN
168	WP(C)/29015/2020 2567/2021	SAROJINI NAYAK-MP	PRAKASH K. MISHRA
169	WP(C)/5329/2021 2568/2021	SAROJINI NAYAK-MP	PRAKASH K. MISHRA
170	WP(C)/5329/2021 2569/2021	SAROJINI MISHRA-MP	AJIT KUMAR TRIPATHY
171	WP(C)/5331/2021 2570/2021	AMITAV SAHU-MP	PRABHU PRASANNA BEHERA
172	WP(C)/5332/2021 2571/2021	BARUNEI INSTITUTE OF ENGINEERING AND TECHNOLOGY-KHURDA-MP	SWAPNA KUMAR
173	WP(C)/5333/2021 2572/2021	BASUDEV JENA-MP	A.B.PARIDA
174	WP(C)/5334/2021 2573/2021	CHANDRA SEKHAR NAYAK-MP	V.NARASINGH
175	WP(C)/5335/2021 2574/2021	ULASH CHANDRA BISWAL-MP	PRABODHA CHANDRA NAYAK
176	WP(C)/38144/2020 2575/2021	TARANISEN MENDILI-MP	SUBHASREE MOHANTY
177	WP(C)/5344/2021 2576/2021	ASWEEENI KUMAR DASH-MP	SUBHASREE MOHANTY
178	WP(C)/5348/2021 2577/2021	LAXMAN RANA-MP	SUBHASREE MOHANTY
179	WP(C)/5345/2021 2578/2021	CHUMKI DASH-MP	SUBHASREE MOHANTY
180	WP(C)/5347/2021 2579/2021	BIRANCHI NARAYAN GARABADU-MP	ASHOK KUMAR MOHAPATRA 1
181	WP(C)/5349/2021 2580/2021	PRAMOD KUMAR SAHOO-MP	SUBHASREE MOHANTY
182	WP(C)/5351/2021 2581/2021	BARUNA NAG-MP	SUBHASREE MOHANTY
183	WP(C)/5350/2021 2582/2021	GOPAL RANA-MP	SUBHASREE MOHANTY
	WP(C)/5352/2021		

184	2583/2021 WP(C)/5353/2021	JUGAL PRADHAN-MP	SUBHASREE MOHANTY
185	2584/2021 WP(C)/5354/2021	BHAGABATI PADHAN-MP	SUBHASREE MOHANTY
186	2585/2021 WP(C)/5355/2021	DEBENDRA KUMAR SAHOO-MP	SUBHASREE MOHANTY
187	2586/2021 WP(C)/5356/2021	ASWINI KUMAR BEHERA-MP	SUBHASREE MOHANTY
188	2587/2021 WP(C)/5357/2021	DILLIP KUMAR BHANJA-MP	SUBHASREE MOHANTY
189	2588/2021 WP(C)/5358/2021	JANMEJAYA BHABASAGAR-MP	SUBHASREE MOHANTY
190	2589/2021 WP(C)/5359/2021	SOBHAGINI PADHAN-MP	SUBHASREE MOHANTY
191	14/2021 FA/440/1990	GOPINATH-MP	
192	93/2021 CONTC/5032/2020	SHATRUGHANA GIRI-MP	
193	157/2021 BLAPL/3629/2020	PRASANNA SAHU-MP	
194	181/2021 ABLAPL/5164/2020	HENA SETHY-MP	
195	182/2021 ABLAPL/14328/2020	SANATAN BEHERA @ SANA BEHERA-MP	
196	183/2021 ABLAPL/15660/2020	SIBA PRADHAN @ SIBARAM PRADHAN-MP	
197	184/2021 ABLAPL/15338/2020	RANJAN GOUDA @ RANJI-MP	
198	185/2021 ABLAPL/6763/2020	RAJESH KUMAR MALLICK @ RAJESH MALLICK @ RAJESH MALLICK-MP	
199	186/2021 ABLAPL/14524/2020	BISHNU @ BISINA DALEI-MP	
200	187/2021 ABLAPL/12127/2020	ARBIN @ ARBIND TIRKEY-MP	
201	188/2021 ABLAPL/27/2019	BIJU@BIJAYA KUMAR BISWAL-MP	AMLAN SHAKTI PAUL
202	189/2021 ABLAPL/4705/2020	BIRENDRA JENA-MP	
203	190/2021 ABLAPL/13414/2017	DR.KUMUDA CH.PANDA-MP	
204	191/2021 ABLAPL/15118/2020	SEMATA @ BIJAY SAMAL-MP	
205	2538/2021 WP(C)/4056/2021	KSHIROD KUMAR PATI-MP	
206	2553/2021 WP(C)/499/2019	PRAVA-MP	
207	2558/2021 WP(C)/319/2021	KHIROD KUMAR NAYAK-MP	